

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-24/2003/12034/A

From :- Smti. Jayashree Bora
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Dima Hasao, Haflong.

Dated, Guwahati the ¹⁶19th December, 2024.

Sub: **Civil vacation.**

Ref:- Your letter No. DJ/DH/I-1/2024/3142/Estt., dtd. 10.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **permission to avail civil vacation from 22.12.2024 to 31.12.2024, along with station leave permission, from the evening of 21.12.2024 till the morning of 02.01.2025**, has been granted. The next senior most Judicial Officer available at the station will remain in charge of your Court and your Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-24/2003/12035 - 12036 /A dated , 19-12-24

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information.
2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

[Signature]